

**THE GAUHATI HIGH COURT**  
**(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND**  
**ARUNACHAL PRADESH)**

**NOTIFICATION**

No.HC.XI/1/95(Pt.)/06/RC dated **05.03.2014**

Hon'ble the Gauhati High Court has been pleased to direct Shri M.A. Ali, District & Sessions Judge, Kamrup (Metro) to attend the All India Meet of the State Legal Services Authorities scheduled to be held on 8<sup>th</sup> and 9<sup>th</sup> March, 2014 at Lucknow.

By Order,  
Shri M.K. Bhattacharjee,  
**REGISTRAR GENERAL**

Memo No.HC.XI/1/95(Pt.)/07-16/RC dated **05.03.2014**

**Copy to:**

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.
3. The Member Secretary, Assam State Legal Services Authority, Guwahati.
4. The Registrar (Vigilance / Admn. / Judl.) ,Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kamrup, Guwahati
7. The System Analyst, Gauhati High Court, Guwahati. (***He is directed to upload the notification immediately in the official website of the Gauhati High Court, Guwahati.***)
8. The Private Secretary to Hon'ble Mr. Justice T. Vaiphei Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
9. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

25/3/14  
**REGISTRAR GENERAL**